## **NATIONAL COMPANY LAW TRIBUNAL** CHANDIGARH BENCH, CHANDIGARH

## CP No.146(ND)/2012 RT CP No.27/Chd/Pb/2016

M/s Aar Kay Chemicals Pvt. Ltd. & Ors. .....Petitioners

Versus

M/s A.P.Refinery Pvt.Ltd. & Ors.

.....Respondents

Present::

Ms. Tushita Ghosh, Advocate with Mr. Gaurav Mehta,

Practicing Company Secretary for petitioners.

Mr. Sunish Bindlish, with Mr. Ashish Bansal, Advocates for

respondents.

Matter be listed on 26.07.2017 along with CP

No.84(ND)2013 RT CP No.29/Chd/Pb/2016.

(Justice R.P.Nagrath) Member (Judicial)

50/-

J**⊿**1y 20,2017 Subbu